50 (c)

Declaration of Assets and Liabilities

Year 2024-2025

I, VIJAY KUMAR, Son of Late MAHESH RAM, aged 52 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Office Attendant (Sweeper) of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. Description Self Dependant-1 Spouse Dependant-2 Dependant-3 No. Name(S) Name Name Etc. Name (i) Cash 2,000/-SOMA KUMARI DIVYANSHI SHANVI NIL **KASHYAP** KASHYAP (ii) Deposits in Banks, 4000/-NIL NIL NIL NIL Financial (SBI SB A/c) Institutions And Non-Banking Financial Companies (iii) Bonds, Debentures NIL NIL NIL NIL NIL and Shares in companies (iv) Other financial 8148/-per annum NIL NIL NIL NIL institutions, NSS, premium for LIC Postal Savings, LIC Policies, etc. (v) Motor Vehicles **BAJAJ PLATINA** NIL NIL NIL NIL (details of make, BR01DX3912 etc.) (vi) Jwelry (give details NIL Gold 30 gm. NIL NIL NIL of weight and value) (vii) Other assets, such T.V, Washing NIL NIL NIL NIL as values of claims / Machine interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets:-</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	- sourption	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	Etc. Name NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	Plot no629 Khata No-02 783 Sq Ft Dariyapur Mainpura Siwala Patna	NIL	NIL	NIL
	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL ·	NIL	NIL
	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	* NIL	NIL	NIL	NIL	NIL
v) (Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10-02-2025	
(a)	(i) Loans from Banks	8,00,000/- (SBI)	7,00,000/-	
	(ii) Loans from financial institutions	NIL	7,00,000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity	MIL.		
	(d) dues to departments dealing with telephones	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL		
	(f) Other dues, if any	NIL		

ASTY BAIL

) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-CTUPK6257L	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax		

C. Personal Detail:-

GPF/CPF/PRAN No. :- PTS/BLA-1113

Gender :- M (M/F)

Date of Birth :- 05/12/1973

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : POTY DAIL

Name of Employee : Vijay Kumar

Place: PATNA Designation : Office attendant(Sweeper)
Date: ..11./02/2025 Department : Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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